

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

47.

C.A./213/2024 CP/250(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2024**

NAME OF THE PARTIES: Shramik Multitrade Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Maya Majumdar, Ld. Counsel for the Applicant present (VC).
2. At the request of the Counsel for the Petitioner, list this matter on **30.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)